

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2016**

**Dated: 19<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Trishul Power Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd.  
& Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shubharanshu Padhi  
Mr. Ashish Yadav

Counsel for the Respondent(s) : Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan for R-1, 4 & 5

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **11.01.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/js*